

Name of the Corporate Debtor: Housing Development and infrastructure Limited; Date of Commencement of CIRP: 20-08-2019; List of Creditors as on: 16-02-2022; Name of IP: Mr. Abhay Narayan Manudhane; Process Number: 1; Last 5 digit of registration number: 10128

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors	3057	16634579818	2834	8998877770	10.27		7635702048		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	25	69066464195	25	68358130530	78.02		708333665		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	600000000	0.68		148040980002		Annexure 4
5	Operational creditors (Workmen)							0		NA
6	Operational creditors (Employees)	488	115797195	488	115797195	0.13		0		Annexure 6
7	Operational creditors (Government Dues)	14	9672029536	9	6484664694	7.40		7635702048		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	370	10534935445	314	1250746316	1.43		9284189129		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	238	6204047803	158	1802361082	2.06		4401686721		Annexure 9
Total		4198	260868833994	3829	87610577587	100.00		173258256407	0	